

February, 1964 the Government of India lodged a strong protest with the Chinese Government on the setting up of the stone cairns along the so-called 'line of actual control' and notes are continuing to be exchanged on the subject. All these notes are placed on the floor of both Houses of Parliament and released to the Press.

प्रादेशिक सेना का पुनर्गठन

*४५२. श्री राम साहाय : क्या प्रति-
रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार प्रादेशिक सेना
का पुनर्गठन करने का विचार कर रही है ;
और

(ख) यदि हाँ, तो इस दिशा में क्या
कायवाही की जा रही है ?

f [REORGANISATION OF T.A.]

*452. SHRI RAM SAHAI: Will the
Minister of DEFENCE be pleased to state:

(a) whether Government propose to
reorganise the Territorial Army; and

(b) if so, what steps are being taken in
this direction?]

प्रतिरक्षा मंत्री (श्री वाई. बी. चव्हाण) :
(क) तथा (ख) पिछले १५ वर्षों के दौरान
प्राप्त अनुभव को सामने रखते हुए, प्रादेशिक
सेना के कर्तव्यों, संरचना तथा संघटन के
विषय में पुनरीक्षण किया जा रहा है, कि
प्रतिरक्षा की व्यापक स्थिति में, इसे एक
प्रभावशाली शक्ति बनाया जा सके।

t [THE MINISTER OF DEFENCE (SHRI Y.
B. CHAVAN): (a) and (b) In the light of the
experience gained during the past 15 years, the
role, concept and composition of the Terri-
torial Army are being reviewed to

t [] English translation.

make it an effective force within the over-all
defence set-up.]

VIOLATION OF INDIAN AIR SPACE BY CHINESE AND PAKISTANI PLANES

*453. SHRI SITARAM JAIPURIA: Will the
Minister of DEFENCE be pleased to state:

(a) the names of the places in India where
Pakistani and Chinese aeroplanes were
detected violating the air space during the last
three months; and

(b) the action taken by Government in
these cases?

THE MINISTER OF DEFENCE (SHRI Y. B.
CHAVAN): (a) and (b) According to the
information available to Government to-date,
there has been no violation of Indian air space
by Chinese aircraft during the last three
months, except for the fact that one Pakistani
aircraft violated Indian air space on 21st
September 1964 at a place called Lashdat
(near Cease-Fire Line) in Jammu & Kashmir.
A Cease-Fire violation complaint has been
lodged with the United Nations Observers'
Team. The award of the Chief Military
Observer is awaited.

MEETING OF THE HEADS OF EDUCATIONAL- INSTITUTIONS WITH INFORMATION AND BROADCASTING MINISTER

*454. SHRI ARJUN ARORA: Will the
Minister of INFORMATION AND BROADCASTING
be pleased to state:

(a) whether it is a fact that a deputation of
the heads of educational institutions met her at
Allahabad on October 5 last in connection
with title of Indian feature films;

(b) if so, what were the requests made by
the deputationists; and

(c) what action has been taken or
proposed to be taken on the requests?

THE MINISTER OF INFORMATION AND
BROADCASTING (SHRIMATI INDIRA
GANDHI): (a) Yes, Sir.